

ITEM NO.5

COURT NO.7

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 7/2016 in Civil Appeal No(s). 9087-9089/2014

M/S PARMARTH STEELS AND ALLOYS PVT.LTD.

Appellant(s)

VERSUS

STATE OF U.P.& ORS

Respondent(s)

(For directions and office report)

Date : 07/11/2016 This application was called on for hearing

today.

CORAM : HON&#39;BLE MR. JUSTICE MADAN B. LOKUR

HON&#39;BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. Sunil Gupta, Sr. Adv.

Mr. Gaurav Agarwal, Adv.

Mr. Abhishek Sharma, Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, Adv.

Mr. Vinay Garg, Adv.

Mr. Deepam Garg, Adv.

Ms. Pallavi Pratap, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the appellant seeks leave to withdraw I.A.

No. 7/2016 (application for direction) with liberty to take such steps as are permissible in law.

Leave and liberty granted.

I.A. No.7/2016 is dismissed as withdrawn.

(Meenakshi Kohli)

(Jaswinder Kaur)

Court Master

Court Master